

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

C.A.(CAA)/264(MB)2023 COMP.APPL/ 219(MB)2024

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **Choksi Imaging Limited**

For Applicant : Adv. Mrugank Shah.

Section 230-232 of Companies Act

ORDER

COMP.APPL/ 219(MB)2024

Counsel for applicant undertakes to have the meeting of shareholders on 13.08.2024 at 11.00 A.M. The order dated 19.04.2024 and 17.05.2024 shall continue. **CA 219/2024 is allowed and disposed of.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)